

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.1152  
TO BE ANSWERED ON 24.7.2017  
SHRAVANA 2, 1939 (SAKA)

NATIONAL COMMISSION FOR HERITAGE SITES

1152. SHRI RADHESHYAM BISWAS:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to set up a National Commission for Heritage Sites for making recommendation to Central and State Government to prevent National Monuments and Sites of the country;
- (b) if so, the details thereof; and
- (c) whether the Government has provided fund for this and if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) No, Madam. Based on the consultation with various stakeholders and deliberation at various levels thereon, Ministry of Culture decided not to go ahead with National Heritage Sites Commission as envisaged in the National Heritage Sites Commission Bill, 2009 introduced in the Rajya Sabha on 26.02.2009. Accordingly, on the proposal of the Ministry of Culture, the Cabinet approved withdrawal of the National Heritage Sites Commission Bill, 2009 in its meeting held on 10.6.2015. During the proceedings of Rajya Sabha held on 31.7.2015, The National Heritage Sites Commission Bill, 2009 was withdrawn.
- (b)&(c) Does not arise.